

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.59/2005 In  
O.A. No.308/2003

New Delhi this the 12<sup>th</sup> day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Rajvir Singh  
Ex-Casual Labourer  
C/o "R" Block, R-10/C,  
Old Uttam Nagar  
New Delhi-110059

-Applicant

(By Advocate: Shri Anil Singhal, proxy for  
Shri E.J. Verghese)

Versus

1. Mr. Somy Tandon  
Controller General of Defence Accounts,  
West Block-V, R.K. Puram,  
New Delhi-110066.
2. Mr. Nand Kishore  
Controller of Defence Accounts(R&D)  
"L" Block, New Delhi-110011

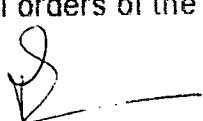
-Respondents

(By Advocate: Shri D.S. Jagotra, proxy for  
Shri R.N. Singh)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Copy of order dated 25.4.2005, granting interim stay of Tribunal's orders  
~~has been~~ passed in SLP 1361/2005, has been filed. As such, the present proceedings are dropped and notices to the respondents are discharged with liberty to the applicant to revive these proceedings, if necessary, as and when final orders of the Hon'ble Supreme Court are available to him.

  
(Meera Chhibber)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

CC.